

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. 5794  
ANSWERED ON 30.03.2026**

**Funds for World Beaters Talent Spotting Scheme**

**5794. MS. S JOTHIMANI:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) the details of initiatives planned by the Government to complement Tamil Nadu's 'World Beaters Talent Spotting Scheme', which aims to identify and nurture young sporting talent through structured assessments and training programmes;**

**(b) the details of any central funding or technical support extended to Tamil Nadu for the implementation and expansion of the said Scheme to ensure the effective identification of high potential athletes; and**

**(c) whether the Government has plans to replicate or integrate elements of the said Tamil Nadu's Scheme into national-level sports talent development programmes and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR MANSUKH MANDAVIYA)**

**(a) to (b): 'Sports' being a State subject, the responsibility for development of sports, sanction and release of grants, identification of beneficiary institutions, prescribing criteria for financial assistance, and promotion of sports training from the primary education level, rests primarily with the respective State/Union Territory Governments. The**

**Union Government only supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, which also cater to development of sports infrastructure, procurement of sports equipment, training and other sports-related facilities, including for schools and colleges in rural areas:**

- i. Khelo India – National Programme for Development of Sports;**
- ii. Assistance to National Sports Federations (NSFs);**
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- iv. National Sports Awards;**
- v. Pension to Meritorious Sportspersons;**
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- vii. National Sports Development Fund;**
- viii. Running Sports Training centres through Sports Authority of India (SAI); and**
- ix. National Centre for Sports Science and Research (NCSSR).**

**Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.**

**(c) At present, no such plans/initiatives are under consideration.**

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